

(b) how the supply has been augmented from these sources after the declaration of emergency?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) About 95% of the present requirements of Steels are met from indigenous sources.

(b) The capacity of the Ordnance Factories is being supplemented by supplies from other Public and Private Sector Steel Plants. Cold rolled Sheets, which had to be imported previously, are now being supplied by Hindustan Steel Ltd., Rourkela and Shell bloom and billets by the other Plants.

Shri B. K. Das: May I know whether there is any item of production for which we have to depend entirely on the imported steel?

Shri Raghuramaiah: There are certain alloys like Ferro Tungsten, Ferro Vanadium and Ferro Chrome in regard to which we have to depend on imports.

Shri B. K. Das: May I know to what extent this demand for imported steel has gone up during the emergency?

Shri Raghuramaiah: Probably the hon. Member is asking a question about the total increase in the demand for the whole country. That, probably, the Minister for Steel and Heavy Industries will be able to give.

Shri Subodh Hansda: The hon. Minister has stated that about 95 per cent of the present requirements of steels are met from indigenous production of the steel factories at Rourkela and other steel plants. May I know whether there is any plan for the setting up of steel plants especially for the alloy steels by the Defence Ministry?

Shri Raghuramaiah: The House is aware that sometime back a decision was taken to set up an alloy steel factory. The matter is under further examination at the moment.

Shrimati Savitri Nigam: May I know whether the hon. Minister is aware of the news that has appeared in all the newspapers that supplies of alloy steel to the ordnance factories have been irregular; if so, whether a proper assessment has been made regarding the requirements and proper planning has been made regarding its proper supply to the ordnance factories?

Shri Raghuramaiah: As a matter of fact, the Ministry of Steel and Heavy Industries has made the necessary arrangements to meet the defence requirements by pooling all available resources in the country. Of course, it has been planned and it is going on

युद्धपोतों और हेलीकाप्टरों का निर्माण

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*४५६. { श्री भक्त दर्शन :
श्री भागवत मा आजाद :
श्री प्र० चं० बरुआ :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में युद्धपोत और हेलीकाप्टर बनाने की योजनाएँ तैयार कर ली गई हैं ;

(ख) यदि हाँ, तो योजनाओं का व्यौरा क्या है ; और

(ग) प्रत्येक मद के उत्पादन में अब तक क्या प्रगति हुई है ?

प्रतिरक्षा मंत्रालय में उत्पादन मंत्री (श्री रघुरामैया) : (क) से (ग). सरकार ने दो फ्रांसीसी फर्मों के साथ हेलीकाप्टर निर्माण के लिए लाइसेंस एग्रीमेंट किया है। इस एग्रीमेंट के अधीन हेलीकाप्टरों के घटकों का प्रगतिशील निर्माण भारत में ही किया जायेगा। इस एग्रीमेंट के अधीन हेलीकाप्टर तथा इंजन का निर्माण हिन्दुस्तान एयर क्रफ्ट लिमिटेड बंगलोर को सौंपा गया है।

जहाँ तक युद्धपोतों का सम्बन्ध है, विदेशी सहयोग का प्रश्न विचाराधीन है ।

[(a) to (c). The Government have entered into a licence agreement with two French Firms for the manufacture of Helicopters. Under the agreement all components of the helicopters will be progressively taken up for manufacture in India. The manufacture of both the helicopter and the engine under the agreement has been entrusted to Hindustan Aircraft Limited, Bangalore.

As regards warships, the question of foreign collaboration is under consideration.]

Shri Bhakt Darshan: Regarding the warships can it be disclosed as to at least with which countries talks are going on about co-operation or collaboration?

Shri Raghuramaiah: I do not know whether it would be advantageous to disclose it at this stage when we are actually negotiating with two or three countries. Of course, if the Chair so directs, I have no objection to disclose it.

Mr. Speaker: It would be for the hon. Minister to decide and tell the House whether it is in the public interest to disclose it or not. How can I advise him?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): When we are dealing with two or three countries obviously it is not desirable to give out the news.

Shri Bhakt Darshan: May I know by what time at the latest the HAL will be able to manufacture helicopters?

Shri Raghuramaiah: Roughly we expect the manufacture to commence within a year of the starting of the whole process.

Shri P. C. Borooah: May I know whether it is not a fact that the existence of a variety of aircraft with the IAF will add to its difficulties

of maintenance, particularly in regard to spare parts which require a lot of foreign exchange?

Shri Raghuramaiah: Each type of aircraft has a different role to play. If the role is the same, then there is no denying the fact that advantage would lie in standardisation. But here different roles have got to be played.

श्री रा० शि० पाण्डेय : मैं मह जानना चाहता हूँ कि वारशिप्स और हेलीकोप्टर्स को स्वतन्त्र रूप से, बगैर किसी विदेशी सहायता के निर्माण करने में कितना समय लगेगा और इसकी क्या कोस्ट होगी ?

Mr. Speaker: How long will it take to manufacture them ourselves and what will be the cost?

Shri Raghuramaiah: We need foreign technical know how for some time to come.

Shri Hem Barua: On a previous occasion, information about an agreement with a French firm, so far as helicopters are concerned, was refused to be disclosed in this House but, subsequently, not only the number of helicopters was given in the newspapers but a leading newspaper wrote an editorial on that. In the context of that, may I know what steps Government have taken to see that agreements, or rather negotiations of this sort, do not leak out of their files, especially when the information has been denied to us?

Shri Raghuramaiah: So far as we are concerned, when the agreement requires that the details should not be disclosed, we are bound to honour it. What happens at the other end I cannot say.

Shri Hem Barua: I have mentioned a positive instance. Then I took it to your chamber and acquainted you about that. I am asking this question because it has happened on a previous occasion.

Mr. Speaker: The Member complains that the details that are denied to the members here are disclosed by the newspapers to the public and everybody knows it except the Members. So, he says that some steps should be taken to see that this information does not leak out.

Shri Hem Barua: They are making a fetish of secrecy.

Shri Jawaharlal Nehru: That may be so but there is a difference between an official statement by Government and an unfortunate leakage to the press. We want to take steps to prevent these leakages which take place either here or in those countries with whom we are dealing or from the Embassies concerned. There are many places from where the information can leak out. But there is a difference between a formal statement by Government and the press giving various surmises.

Shri Hem Barua: May I point out.

Mr. Speaker: He has explained it.

Shri Narendra Singh Mahida: May I know whether in "warships", battle-ships, destroyers, aircraft carriers and submarines are included? Also, what would be the seating capacity of the helicopters?

Mr. Speaker: That is too wide a question. Next question.

Industrial Truce

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- *460. { **Shri Indrajit Gupta:**
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri S. M. Banerjee:
Shri Daji:

Will the Minister of Labour and Employment be pleased to state:

(a) whether any of the parties to the Industrial Truce Resolution of 3rd November, 1962 have demanded a review of its working; and

(b) whether Government propose to call another tripartite conference for this purpose?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes.

(b) The matter is under consideration.

Shri Indrajit Gupta: I want to know which are the parties who have asked for a review of this Resolution on the basis of complaints that it is not being properly implemented? Who are the parties?

Shri R. K. Malviya: One of them is the A.I.T.U.C. Others have also asked for a review but under certain conditions.

Shri Indrajit Gupta: May I know whether the Government has carried out any departmental review of its own and whether it has found that the employers have been guilty of larger numbers of retrenchment, dismissal and discharge which are in violation of the truce?

Shri R. K. Malviya: Yes. We are in contact. Only the other day on the floor of the House I said that 29 complaints were received. They were attended to.

Shri Indrajit Gupta: They were only closures. I asked about retrenchment, dismissal and discharge specifically.

Shri R. K. Malviya: The complaints which have come before the Ministry have been examined, and are being examined and action is being taken in all cases.

Shri Daji: Is it a fact that even the I.N.T.U.C. has complained that the resolution is not worked properly and if so, when the complaint is generally from the workers' side, when will the Government decide on a new tripartite conference?

The Minister of Planning, Labour and Employment (Shri Nanda): It is unfortunately true that compared to